

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 2511  
TO BE ANSWERED ON 08.08.2018**

**UNORGANISED WORKERS' SOCIAL SECURITY ACT, 2008**

**2511. SHRI B. K. HARIPRASAD:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the National Social Security Board for Unorganised Workers has been reviewing and documenting registration of workers and expenditure under various schemes, the year-wise and scheme-wise details of total number of beneficiaries and amount spent under schemes of Schedule-1 of the Unorganised Workers' Social Security Act, 2008 for the last three financial years; and
- (b) the data of the total number of registered unorganized workers State-wise duly registered under Section 10 of the Act?

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

(a) & (b): With the enactment of the Unorganised Workers' Social Security Act, 2008 (UWSS Act) Government of India has created a framework for providing social security benefits to the workers in the unorganised sector.

The UWSS Act provides for constitution of National Social Security Board at the national level, the functions of which inter alia include-

to recommend to the Central Government suitable schemes for different sections of unorganised workers;  
to monitor the implementation of schemes; and  
to advise the Central Government on matters arising out of the administration of the Act.

The National Social Security Board has been reviewing expenditure under various schemes.

Available details of the amount spent under various schemes are at annexure.

Under Section 10 of the Unorganised Workers Social Security Act, 2008, the District Administration is mandated to register the unorganised workers. Data regarding registered unorganised workers, State-wise, is not centrally maintained.

**(1) Indira Gandhi National Old Age Pension Scheme (IGNOAPS) and National Family Benefit Scheme (NFBS): -**

<b>Total expenditure of funds under IGNOAPS and NFBS (in lakhs)</b>				
	<b>Release</b>		<b>Expenditure Reported</b>	
	IGNOAPS	NFBS	IGNOAPS	NFBS
<b>2014-15</b>	418098.05	55781.27	686100.53	37780.44
<b>2015-16</b>	556269.07	63941.89	554623.63	47343.61
<b>2016-17*</b>	148044.42	18577.10	24459.79	2773.50
* provisional				

**(2) State-wise expenditure incurred under the components of Financial support to artisans in indigent circumstances (Pension to mastercrafts Artisans) during the last four years:**

<b>Artisans in Indigent Circumstances/ Artisans Pension</b>								
<b>State</b>	<b>2014-15</b>		<b>2015-16</b>		<b>2016-17</b>		<b>2017-18</b>	
	Amount	Sanctioned/ Utilized	Amount	Sanctioned/ Utilized	Amount	Sanctioned/ Utilized	Amount	Sanctioned/ Utilized
Andhra Pradesh	0		<b>108066</b>		<b>116949</b>		<b>126000</b>	
Andman & Nikobar	0		50433		<b>38983</b>		<b>0</b>	
Arunachal Pradesh	23000		29033		<b>67900</b>		<b>84000</b>	
Assam	206533		261297		<b>180000</b>		<b>245000</b>	
Bihar	0		1225826		<b>0</b>		<b>1424921</b>	
Chandigarh	0		0		<b>0</b>		<b>0</b>	
Chhattisgarh	0		52033		<b>38983</b>		<b>42000</b>	
Delhi	0		190035		<b>155932</b>		<b>199160</b>	
Goa	0		0		<b>0</b>		<b>0</b>	
Gujarat	0		254098		<b>194915</b>		<b>210000</b>	
Haryana	0		63033		<b>0</b>		<b>31160</b>	
Himachal Pradesh	0		108066		<b>77966</b>		<b>134580</b>	
Jammu & Kashmir	0		267746		<b>116949</b>		<b>225580</b>	
Jharkhand	0		54033		<b>0</b>		<b>0</b>	
Karnataka	0		486297		<b>388730</b>		<b>451160</b>	
Kerala	0		996530		<b>697594</b>		<b>535160</b>	
Madhya Pradesh	0		52033		<b>38983</b>		<b>42000</b>	
Maharashtra	0		352134		<b>316764</b>		<b>294000</b>	
Manipur	923599		1301000		<b>1615900</b>		<b>1925000</b>	
Meghalaya	0		0		<b>0</b>		<b>46740</b>	
Mizoram	0		0		<b>0</b>		<b>0</b>	
Nagaland	276000		348396		<b>432000</b>		<b>420000</b>	
Odisha	0		624138		<b>0</b>		<b>330463</b>	
Pondicherry	0		54033		<b>38983</b>		<b>0</b>	
Punjab	0		405587		<b>233898</b>		<b>245000</b>	
Rajasthan	0		540330		<b>377530</b>		<b>378000</b>	
Sikkim	23000		29033		<b>0</b>		<b>0</b>	
Tamil Nadu	0		244068		<b>229798</b>		<b>322900</b>	
Telangana	0		<b>352134</b>		<b>155932</b>		<b>168000</b>	
Tripura	35000		29033		<b>36000</b>		<b>73160</b>	
<b>Uttar Pradesh</b>	<b>0</b>		<b>476097</b>		<b>324000</b>		<b>1047740</b>	
Uttarakhand	0		54033		<b>36000</b>		<b>42000</b>	
West Bengal	0		2594071		<b>0</b>		<b>2053564</b>	
<b>Total</b>	<b>1487132</b>		<b>11602646</b>		<b>5910689</b>		<b>11097288</b>	

### 3. Handloom Weavers' Comprehensive Welfare Scheme

(Rs. In crores)

Year	Health Insurance Scheme (HIS)	Mahatma Gandhi Bunkar Bima Yojana (MGBBY)
	Fund released	Fund released
2014-15	25.87	16.39
2015-16	01.94	16.67
2016-17	8.57	12.03

(4) Funds released under Rashtriya Swasthya Bima Yojana (RSBY) during the last four year and the current year is as follows:

Release made Under RSBY (Amounts in crores)							
Sr. No.	Name of State	2014-15	2015-16	2016-17	2017-18	2018-19	TOTAL
1	Assam	1.06	23.24	54.72	0.00	0.00	79.02
2	Bihar	34.07	-	0.00	0.00	0.00	34.07
3	Chhattisgarh	58.81	88.77	114.09	171.38	0.00	433.05
4	Gujarat	18.47	74.24	22.34	15.07	23.52	130.12
5	Haryana	5.38	4.67	0.60	0.00	0.00	10.65
6	Himachal Pradesh	3.75	13.90	12.30	6.15	0.00	36.11
7	Jharkhand	5.51	-	0.00	0.00	0.00	5.51
8	Karnataka	-	94.99	45.89	7.39	21.93	148.27
9	Kerala	110.43	112.37	73.29	77.53	0.00	373.62
10	Madhya Pradesh	8.21	1.00	0.00	0.00	0.00	9.21
11	Manipur	1.73	1.17	2.20	0.00	0.00	5.10
12	Meghalaya	1.25	4.10	4.10	0.00	11.08	20.53
13	Mizoram	10.35	9.43	14.13	12.96	0.00	46.87
14	Nagaland	4.66	-	0.00	4.87	0.00	9.53
15	Odisha	93.64	59.55	31.70	55.75	0.00	240.64
16	Puducherry	-	0.17	0.00	0.00	0.00	0.17
17	Punjab	2.59	2.80	0.00	0.00	0.00	5.39
18	Rajasthan	32.10	53.57	0.00	0.00	0.00	85.67
19	Tripura	14.29	15.64	10.83	0.04	0.00	40.80
20	Uttar Pradesh	36.47	11.91	0.00	0.00	0.00	48.38
21	Uttarakhand	-	10.20	0.00	9.15	0.00	19.34
22	West Bengal	101.65	93.38	50.47	95.01	0.00	340.51
<b>Grand Total</b>		<b>544.42</b>	<b>675.10</b>	<b>436.66</b>	<b>455.30</b>	<b>56.53</b>	2111.48

(5) Under earlier Aam Admi Bima Yojana, now converged Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY), normally, fifty per cent of the premium of the enrolled member is subsidized through Social Security Fund, which is maintained by Life Insurance Corporation of India. Social Security Fund is not maintained Statewise and hence, state-wise expenditure is not available. The expenditure incurred in this respect, during previous years is as follows:

Year	Expenditure (Rupees in Cr.)
2013-14	303.82
2014-15	438.57
2015-16	436.58
2016-17	385.34
2017-18	435.16

6) **Janani Suraksha Yojana (JSY)**

**Statement showing State-wise SPIP Approvals & Expenditure for the component JSY under NHM for the F.Ys. 2014-15 to 2016-17**

**Rs. In Lakhs**

S.No.	State	2014-15		2015-16		2016-17*	
		SPIP Approvals	Expenditure	SPIP Approvals	Expenditure	SPIP Approvals	Expenditure
<b>A. High Focus States</b>							
1	Bihar	38714.80	29690.03	31298.31	29552.74	34339.76	12286.07
2	Chhattisgarh	6006.53	5294.70	6094.13	6190.44	6914.00	3890.94
3	Himachal Pradesh	226.84	128.36	309.69	297.98	266.49	367.07
4	Jammu & Kashmir	2812.44	2167.13	3087.64	2249.78	2431.52	1450.37
5	Jharkhand	8641.13	6239.85	9471.54	6599.19	7143.20	4415.89
6	Madhya Pradesh	18979.77	17155.15	18565.50	18194.31	19240.00	12874.73
7	Odisha	9827.84	9782.53	10219.04	9513.52	9546.32	6358.18
8	Rajasthan	19408.05	18364.16	20100.18	17783.60	17628.96	13521.54
9	Uttar Pradesh	50921.07	44171.54	51184.55	36764.38	51128.79	29638.58
10	Uttarakhand	1907.20	1948.48	2113.23	1818.95	1741.45	1160.35
	<b>Sub Total</b>	<b>157445.67</b>	<b>134941.92</b>	<b>152443.81</b>	<b>128964.88</b>	<b>150380.49</b>	<b>85963.72</b>
<b>B. North East States</b>							
11	Arunachal Pradesh	181.90	84.74	230.52	139.49	202.28	51.58
12	Assam	10494.20	9056.72	8534.18	8683.12	7156.48	6392.32
13	Manipur	197.02	229.04	234.26	294.61	234.26	140.57
14	Meghalaya	368.13	234.73	416.13	296.60	462.11	240.19

15	Mizoram	188.32	70.11	129.43	73.95	128.93	119.44
16	Nagaland	175.90	120.63	184.14	79.89	182.36	31.78
17	Sikkim	31.25	26.65	22.50	48.35	31.54	16.39
18	Tripura	291.87	252.43	318.65	292.51	318.90	178.58
	<b>Sub Total</b>	<b>11928.59</b>	<b>10075.04</b>	<b>10069.81</b>	<b>9908.52</b>	<b>8716.86</b>	<b>7170.85</b>
<b>C. Non-High Focus States</b>							
19	Andhra Pradesh	2509.88	3019.07	2494.88	3258.77	2765.55	1653.04
20	Goa	12.30	4.40	12.30	7.17	12.30	4.06
21	Gujarat	3580.20	3485.26	3616.47	3574.31	2823.37	2091.16
22	Haryana	433.39	710.57	535.42	717.48	546.55	350.44
23	Karnataka	6585.00	5499.98	6622.50	5987.91	7881.02	4119.74
24	Kerala	1313.12	1372.41	1369.67	1389.32	1499.38	857.82
25	Maharashtra	5263.99	4591.24	4982.31	4471.27	5087.17	2528.79
26	Punjab	1109.24	1367.39	1109.24	1265.90	1081.74	888.41
27	Tamil Nadu	5243.87	4530.20	3991.95	3565.62	4133.57	2360.41
28	Telangana	2282.65	1871.57	1827.50	2205.80	2133.45	1665.19
29	West Bengal	5967.49	6046.42	6975.84	5359.46	5640.00	3985.82
	<b>Sub Total</b>	<b>34301.13</b>	<b>32498.51</b>	<b>33538.08</b>	<b>31803.02</b>	<b>33604.10</b>	<b>20504.87</b>
<b>D. Small States/UTs</b>							
30	Andaman & Nicobar Islands	7.23	5.31	7.23	3.48	7.23	3.89
31	Chandigarh	6.12	7.35	13.82	5.79	9.51	6.65
32	Dadra & Nagar Haveli	22.40	23.46	22.00	38.51	52.74	32.62
33	Daman & Diu	2.69	1.73	3.05	1.97	3.05	0.90
34	Delhi	230.00	118.19	200.85	118.77	161.00	57.85
35	Lakshadweep	6.91	9.37	12.13	5.33	12.13	3.07
36	Puducherry	30.35	22.96	26.93	21.92	27.42	13.47
	<b>Sub Total</b>	<b>305.70</b>	<b>188.37</b>	<b>286.01</b>	<b>195.76</b>	<b>273.08</b>	<b>118.45</b>
	<b>Grand Total</b>	<b>203981.09</b>	<b>177703.85</b>	<b>196337.70</b>	<b>170872.18</b>	<b>192974.53</b>	<b>113757.89</b>

\* Provisional

Note:

1) SPIP stands for State Programme Implementation Plan.

2) Expenditure is inclusive of previous year's unspent balance, Central grant and State share and it is updated upto 31.12.2016.

3) The above figures are as per FMR submitted by the States/UTs.

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